

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**3935/A**

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To

Shri Vinod Kumar
Director
Indira Gandhi National Forest Academy
P.O.- New Forest, Dehradun- 248006

Dated- Guwahati, the 1st September, 2015

Sub : **Nominations for the "Sensitization Programme for members of Higher Judiciary on Forests and Environment Issues".**

Ref. Your letter No. 638/NFA-2015/HJT, dated 23.06.2015.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid programme, organized by the Indira Gandhi National Forest Academy (IGNFA), Dehradun, from **18th November to 20th November, 2015 at the Indira Gandhi National Forest Academy (IGNFA), Dehradun-**

Sl. No	Name & Designation	Office Address	Contact Details
1.	Smti. Indira Barman, District & Sessions Judge, Bongaigaon	O/o the District & Sessions Judge, Bongaigaon, Pin- 783380	e-mail: ibindirab@gmail.com Mob. No. 094353-47103
2.	Shri Sunil Kumar Poddar, Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati	The Registrar General, Gauhati High Court, Guwahati, Pin- 781001	e-mail: skpsdjim@gmail.com skpsdjim@yahoo.co.in Mob. No. 094350-25261

This is for favour of your kind information and necessary action.

Yours faithfully

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/3936 - 3946/A dated 01.09.2015
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
4. Smti. Indira Barman, District & Sessions Judge, Bongaigaon
5. Shri Sunil Kumar Poddar, Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of Gauhati High Court immediately.
9. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
11. The CA to Registrar General, Gauhati High Court, Guwahati.
12. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

01.09.15
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM